मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह): (क) विश्वविद्यालय ग्रनुदान श्रायोग द्वारा भेजी गई सूचना के ग्रनुसार 7वीं योजना ग्रवधि के दौरान रानी

दुर्गावती विश्वविद्यालय, जबलपुर को भ्रायोग द्वारा निम्नलिखित विकास भ्रनुदान ग्रावंटिस किए गए थे :—

(लाख रुपए में)

						ग्राबटित श्रनुदान	प्रदान किए गये श्रनुदान
1.	शैक्षिक स्टःफ			•	•	26.00	35.83*
2.	<b>उपस्क</b> र					35.33	35.33
3.	पुस्तक और पविकाएं					22.80	22.80
4.	भवन		-			33.92	26.25
5.	उपस्कर के लिए विशेष सहायत	ī				40.00	40.00
6.	पुस्तकःलय के लिए विशेष स	<b>हःय</b> तः				10.00	10.00
						168.05	170.21

## \*विष्विध्वालय द्वारा किए गए वास्तविक खर्च पर आधारित

(ख) श्रौर (ग) : विश्वविद्यालय अनुदान श्रामोग द्वारा दी गई विकास सहायता में से विश्वविद्यालयों द्वारा उपस्करों की प्राप्ति अधवा उनके उपयोग से संबंधित सूचना श्रायोग द्वारा नहीं रखी जाती है।

#### Lack of adequate funds for Universities

\*93. SHRI TRILOKI NATH CHAT-URVEDI:

#### SHRI S. S AHLUWALIA:

V/ill the Minister of HUMAN RES-OURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that almost all Universities in the country are facing the resource crunch; if so, what steps are being taken to improve the situation:
- (b) whether Government are aware that several Universities have been forced to curtail their academic activities because of financial difficulties;

- (c) whether Government propose to privatise University education, if so, the details in this regard; and
- (d) whether the Universities have been asked to generate their own resources and if so in what manner, and how are the Universities supposed to meet the present shortfall in the resources?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Central Universities are set up by Acts of Parliament and their entire development and maintenance expenditure is met by the Government through UGC. In the case of State Universities, the maintenance grants are fully provided by the respective Stste Governments. UGC only provides development grants to the State Universities, in accordance with the prescribed norms, and that too only far a part of their requirements. It IS primarily the responsibility of the concerned State Government to provide reasonable level of Plan and

Non-Plan grants to the universities established by them.

According to the information furnished by UGC, paucity of funds may affect some developmental activities of the institutions, but the basic facilities are not likely to be affected.

Non-Plan grants provided by the Government to UGC have been steadily increasing over the years.. UGC has appointed a Committee to evolve ratijanai norms for providingi development and maintenance grants to the Cemtral Universities.

(c) No, Sir.

(d) According to the information furnished by UGC, in view of paucity of financial resources, Chairman, UGC, has advised the Central 'Universities, Deemed Universities and Delhi Colleges, in March, 1993, to make efforts to reduce unavoidable expenditure and augment internal income, wherever possible.

#### **Lucknow College of Arts and Crafts**

### \*94. DR BAPU KALDATE; SHRIMATI KAMLA SINHA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

- (a) whether Government's attention has been drawn to the newsitem appearing in 'Pioneer' dated the 6th April, 1993, highlighting the grosa neglect of art objects in the Lucknow College of Arts nad Crafts; and
- (b) if so what measures have been taken by Government in the matter?'

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI AR JUN SINGH): (a) and (b) Yes, Sir. The newsitem mentions mainly alleged deficiency in the upkeep of the

museological techni artefacts and in need for urgent restoration aues. work, allegation about surreptitious of objects and removal non-payment of grants for the upkeep of the Mus eum.

to Question,

The UGC has informed that the management of Universities and Cok leges is a decentralised arrangement in which the State Governments and the Colleges concerned are responsible for the management of the College Further the College is not recognised for Central assistance under the UGC Act and, therefore, does not receive any assistance for development from the UGC.

# Sale of Century Old Francis Girls Sr. Secondary School, Delhi

#### \*95. SHRI SATYA PRAKASH MALAVIYA:

SHRI ANANT RAM JAISWAL:

Will the Minister of URBAN DE-VELOPMENT be pleased to state-

- (a) whether Government's attention has been drawn to the news item appearing in 'Indian Express' dated the 22nd March, 1993 regarding the proposed selling out of the Century Old Francis Girls Sr Secondary School in Delhi for raising a commercial complex; and
  - (b) if so what are the details in this regard?
- THE MINISTER OF URBAN DE-VELOPMENT (SHRIMATI SHEILA KAUL): (a) Yes, Sir.
- (b) The land and building cm which Francis Girls Senior Secondary School is situated do not belong to the Government.

There is reportedly a dispute over the management and disposal of a part of the property and the Delhi Police has registered a case under Sections 420l463l471l443 IPC on the basis of complaints of one of the parties.